

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1045

ANSWERED ON:30.07.2010

RECOGNITION OF MEDICAL EDUCATION TAKEN IN THE REPUBLICAN OF ERSTWHILE SOVIET UNION

Singh Shri Ravneet

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is contemplating to recognise the medical degrees of thousands of qualified doctors who have attained medical education in the erstwhile Soviet Union;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of any plan for rehabilitation of students who have attained medical education in the erstwhile Soviet Union?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (d) As per the provisions of Section 13 of Indian Medical Council Act, 1956, an Indian Citizen possessing a primary medical qualification awarded by any medical institution outside India who is desirous of getting provisional or permanent registration with the Medical Council of India or any State Medical Council on or after 15.3.2002 shall have to qualify a screening test conducted by the prescribed authority for that purpose.